NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 116 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Systpoic Laboratories (P) Ltd. & M/s Synmedic Laboratories (P) Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Atul Kumar Singh, Advocate

For the Respondent (s) : Mr. Aditya Kumar, Advocate for R2 to 4

ORDER

The matter had been transferred from the Hon'ble Principal Bench. Reply has been filed by the Respondent. Rejoinder be filed within 2 weeks as directed vide the previous order.

To come up on 5th December, 2017 for final arguments.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)